

(e) if so, the steps being taken by the Government to control the fire incidents;

(f) whether the Government propose to shift Jharia Township; and

(g) if so, the details of rehabilitation plans chalked out by the Government?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI DILIP RAY) : (a) and (b) It has been reported by Coal India that in the event of any fires breaking out in the mines the same is tackled on a war footing. In case the fire cannot be quenched, the area is sealed off to prevent access of oxygen to the area to allow the fire to die out and the area is later re-opened and recovered. As such the amount of coal lost due to fires is negligible.

(d) The total quantum of coal blocked due to fires in Jharia coalfield was 1864 million Tonnes and coal destroyed about 37.0 Million Tonnes as per estimate made by CMPDIL in 1986. After implementation of fire control measures, nearly 400 MT of coal has been released from the fire zone.

(d) and (e) No, Sir. All statutory precautions against outbreak of mine fire are being undertaken.

(f) and (g) There is no plan to shift the Jharia township by BCCL/CIL. However, in compliance with the recommendations of the High Power Committee constituted by the Government to study the problem of fire and subsidence in Jharia and Raniganj coalfield, one demonstration scheme has been formulated for shifting of people from endangered areas of BCCL. Under the scheme 1500 houses are envisaged to be constructed for BCCL employees and 3100 units of modified Indira Awas Yojana type are proposed to be constructed for Non-BCCL people over non-coal bearing land to be provided by BCCL. The scheme has been sanctioned by Govt. of India at a capital outlay of Rs.33.88 crores. The scheme is under implementation.

Master Plan of Karnataka

2279. SHRI V. DHANANJAYA KUMAR : Will the Minister of TOURISM be pleased to state :

(a) whether the Government of Karnataka has submitted a Master plan for tourism development in the state;

(b) if so, the details thereof;

(c) whether the Government propose to develop Kodagu district in Karnataka as a tourist centre;

(d) if so, the details thereof; and

(e) the funds allocated to the State for tourism development during 1998-99?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI OMAK APANG) : (a) and (b) Yes, Sir. The

Master Plan for Tourism Development of Karnataka is for provision and augmentation of infrastructural facilities at Tourist Circuits covering different areas and different types of tourism.

(c) and (d) The Tourism Policy of the State Government has identified Kodagu District as a thrust area for Special Tourism Development.

(e) Ministry of Tourism in consultation with the State Government has prioritised 14 projects amounting to Rs.455.30 lakhs for Central Financial Assistance in 1998-99.

Package to Haryana

2280. SHRI KISHAN SINGH SANGWAN: Will the Minister of FINANCE be pleased to state

(a) whether the Union Government have provided propose to provide any financial assistance or package to the farmers of Haryana as the floods have destroyed the paddy, Jawar, Bajra and Cotton Crops in the State; and

(b) if so, when the amount has been released/proposed to be released to the State?

THE MINISTER OF FINANCE (SHRI YASHWANT SINHA) : (a) and (b) A Central Team had been deputed to visit the affected areas in the State of Haryana and submit a report. The report of the team has been considered by an Inter-Ministerial Group (IMG). The recommendations of IMG are being placed before the National Calamity Relief Committee who will determine the quantum of assistance, if any, to be provided to the State.

The State has an allocation of Rs.27.79 crore under the Calamity Relief Fund for the current year (1998-99). This includes Rs.20.84 crore as the share of the Central Government which has already been released to the State.

[Translation]

Supply of Sub-standard Coal

2281. SHRI PRABHASH CHANDRA TIWARI :
SHRI SURENDRA PRASAD YADAV
(JAHANABAD) :

Will the Minister of COAL be pleased to state :

(a) whether the Government have received complaints from some States regarding supply of sub-standard coal during the last two years;

(b) if so, the details thereof;

(c) whether there has been sharp decline in power production due to supply of sub-standard coal to power stations;

(d) if so, whether Government have fixed any accountability in this regard;

(e) if so, the details thereof; and